Annexure – 4

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 30/12/2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

ails of claim Details of claim admitted	Details of claim admitted	Details of claim admitted Amount of	Details of claim admitted Amount of Amount of Contingent any mutual	SI. Name of creditor Deta		Date	Date	Date rece	Date rece	Date rece Shriram Finance 29/12/	Date rece Shriram Finance 29/12/:	Date rece Shriram Finance 29/12/2 Limited (Formerly known as Shriram	Date rece Shriram Finance 29/12// Limited (Formerly known as Shriram City Union Finance	Date rece Shriram Finance 29/12/9 Limited (Formerly known as Shriram City Union Finance Limited	Shriram Finance Limited (Formerly known as Shriram City Union Finance Limited Edelweiss Asset	Shriram Finance Limited (Formerly known as Shriram City Union Finance Limited Edelweiss Asset Reconstruction	Shriram Finance Limited (Formerly known as Shriram City Union Finance Limited Edelweiss Asset Reconstruction Company Limited-	Shriram Finance Limited (Formerly known as Shriram City Union Finance Limited Edelweiss Asset Reconstruction Company Limited- acting Trustee of	Shriram Finance Limited (Formerly known as Shriram City Union Finance Limited Edelweiss Asset Reconstruction Company Limited acting Trustee of the EARC-Trust	Shriram Finance Limited (Formerly known as Shriram City Union Finance Limited Edelweiss Asset Reconstruction Company Limited acting Trustee of the EARC-Trust SC- 462
Details of claim admi of Nature of Amount claim covered	Details of claim admitted Nature of Amount Whether % of claim covered related voting	Details of claim admitted Nature of Amount Whether % of claim covered related voting	Details of claim admitted Nature of Amount Whether % of claim covered related voting may beset- off	Details of claim received	Date of Amount	ceipt claimed	_								0	2/2022 8943084 2/2022 652976937	2/2022 8943084 2/2022 652976937	2/2022 8943084	2/2022 8943084	2/2022 8943084 2/2022 652976937
	Whether % of related voting party? share in	whether % of claim related voting party? share in CoC	whether % of claim dues, that related voting party? share in coc	De	Amount of Nat	claim	admitted			8906932 Unsecured	8906932 Uns	8906932 Uns	8906932 Uns	8906932 Uns	8906932 Unsecured	8906932 Uns	8906932 Uns 652976937 Uns	8906932 Uns 652976937 Uns	8906932 Uns 652976937 Uns	8906932 Uns 652976937 Uns
 	Whether % of related voting party? share in	whether % of claim related voting party? share in CoC	whether % of claim dues, that related voting party? share in CoC	tails of claim a	ture of Amou		by	guaran		Secried										
	3.0	Amount of contingent claim	Amount of Amount of contingent any mutual claim dues, that may beset off	admitted					No			,1			No					
nount of Amount of Antingent any mutual claim dues, that may beset off	= 3:	Amount of claim not admitted		SSS	verification					Z	Z F	Z	Z	Z						
nount of Amount of Amount of Amount of Intingent any mutual claim not claim under claim dues, that admitted verification may beset- off Intingent any beset admitted verification with the state of the	Amount of Amount of claim not claim under admitted verification	Amount of claim under verification	•	Remarks, if any					Note 2				30		Note 2	Note 2	Note 2	Note 2	Note 2	Note 2

of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification. *Note 2 - Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could not be verified from the books

Jitender Kothari

No. IBBI/IPA-001/IP-

P00540/2017-18/ 10965

Interim Insolvency Professional of CIRP of RNP Marketing and Cargo Private Limited IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965

AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023